NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-124 (PB)/2017
CA NO.

CORAM: PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

NAME OF THE COMPANY: Inox Air Products Pvt. Ltd.
V/s.
Twenty First Century Wire Rods Ltd.

SECTION OF THE COMPANIES ACT: U/s. 9 of (IBC).

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rajat Jaiswal	Adv	Petitioner	
2.	Aakash Bajaj	"		
3.	Daniel George	"		

ORDER

Learned Counsel for the petitioner undertakes to file affidavit of service along with proof of service. The needful shall be done within a period of one week.

List for further consideration on 28th June, 2017.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)

31.05.2017
V.Sethi